

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5991
ANSWERED ON:30.04.2015
ASSISTANCE FOR POVERTY ALLEVIATION
Rajoria Dr. Manoj

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the names of the States that have been provided additional assistance by the Government so far for poverty alleviation during the last year and current year;
- (b) whether the Government has received complaints regarding the use of the funds earmarked for poverty alleviation for other purposes during the said period;
- (c) if so, the details thereof, State-wise; and
- (d) the action taken by the Government thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT)

(a) The Department of Rural Development, inter alia, is implementing Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), National Rural Livelihoods Mission (NRLM), Pradhan Mantri Gram Sadak Yojana (PMGSY), Indira Awaas Yojana (IAY) and National Social Assistance Programme (NSAP) in rural areas of the country, through State Governments and UT Administrations. The objective of these programmes is to bring about overall improvement in the quality of life in rural areas through employment generation, development of rural infrastructure and provision of other basic amenities. The assistance to States/ UTs under these programmes are provided on the basis of Programme Guidelines.

Under IAY five percent of annual IAY allocation is retained at the Centre as reserve fund for Special Projects posed by the States/UTs for the purpose of rehabilitation of families affected by natural calamities, particularly Vulnerable Tribal Groups (PVTGs), manual scavengers, Forest Right Act (FRA) beneficiaries etc. A statement indicating special projects sanctioned under IAY for last three years is given at Annexure.

(b) to (d) : Since the responsibility of implementation of Programmes is vested with the State Governments, all complaints received in the Ministry are forwarded to the concerned state Governments for taking appropriate action including investigation.